

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-66/96/7791/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri T.K. Bhattacharjee,  
District and Sessions Judge,  
Goalpara, Assam,

Dated Guwahati the 19<sup>th</sup> December, 2019.

Sub: **Permission to avail the winter vacation with station leave permission.**

Ref:- Your letter No.DJG/5505 dtd 18.12.2019

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail winter vacation from 24.12.2019 to 31.12.2019 and station leave permission w.e.f. the morning of 24.12.2019 till the evening of 01.01.2020, as prayed for. Further, you have been granted permission to be dropped at Guwahati Airport by your allotted official vehicle at your own cost, as prayed for.

The senior most Judicial officer at the station under the District and Sessions Judge, Goalpara shall remain in charge of your Court and office during your absence.

Yours faithfully,

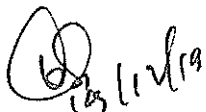
Sd/-

**JT. REGISTRAR (VIGILANCE)**

7793  
**Memo NO.HC.VII-66/96/7792 - /A, dated 19.12.19**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
Ratan